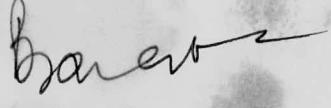
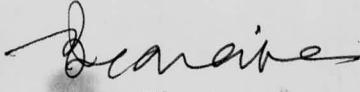


Serial No. of Order	Date of Order	Order with Signature
		
16	9.2.90	<p>Learned Counsel for a most along with dead</p> <p> Hr Vice-Chairman</p>
17	9.2.90	<p>Judgment is pronounced in open court vide separate sheets attached to the case records of O.A.129 of 1989. This application is disposed of with the observations made in the common judgment. No costs.</p> <p> Hr Vice-Chairman</p> <p> Hr Member (Judicial)</p> <p>10.2.90</p>